

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 120 OF 2016 &
IA NO. 272 OF 2016**

Dated: 09th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Kamachi Sponge & Power Corporation Ltd. ...Appellant(s)

Vs.

Tamil Nadu Generation and Distribution Corp. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. N. L. Rajah, Sr. Adv.
Mr. S. Santanam Swaminadhan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R.1

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **20.04.2017.**

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**